

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA  
UNSTARRED QUESTION NO.2572  
TO BE ANSWERED ON 10.05.2016

**Environmental Clearance for Coastal Road**

2572. SHRI SADASHIV LOKHANDE:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Maharashtra relating to extension of validity of environmental clearance for construction of coastal road from the junction of NH-4B near Navghar along Karanjade creek to Chanje village in Dronagiri node area, Navi Mumbai for granting environmental clearance;
- (b) if so, the details and present status thereof; and
- (c) the time by which the said proposal is likely to be finalized along with the reasons for delay therein?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) to (c) The City and Industrial Development Corporation of Maharashtra Limited (CIDCO) submitted a proposal to the Ministry on 20<sup>th</sup> January, 2015, seeking extension of validity of environment clearance dated 3<sup>rd</sup> February, 2009 for the project 'Construction of Coastal Road from Junction of NH-4B, Navghar, along Karanja Creek to Chanje at Dronagiri, Navi Mumbai' in terms of the Environment Impact Assessment Notification, 2006. The proposal has been approved by the State Environmental Impact Assessment Authority, Maharashtra.

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